

### Quarters for Married Policemen in Delhi

- Dr. L. M. Singhvi:  
 551. Shri D. C. Sharma:  
 Shri Berwa Kotah;  
 Shri Surendra Pal Singh:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that many married policemen in Delhi have not been provided with staff quarters; and

(b) if so, what Government propose to do to provide them with accommodation?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) Yes;

(b) 1597 policemen have already been provided with family accommodation.

Family quarters for 835 policemen have also been sanctioned and work is in progress.

Plans and estimates for the construction of another 795 families are under preparation by the C.P.W.D. Besides this, 30 acres of land has also been earmarked for construction of residential accommodation for policemen.

### Pending Cases in Delhi Courts

552. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of cases which are pending for the last five years or more in the Delhi Courts; and

(b) the reasons for the delay in disposal thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):** (a) and (b). Information is being collected and shall be laid on the table of the House as soon as it is available.

### Illiteracy

553. { Shri Jasant Mehta:  
 Shrimati Satyabhama Devi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the actual number of illiterate persons has increased instead of decreasing in last ten years as per census report; and

(b) the steps Government have taken in view of the above situation?

**The Minister of Education (Dr. K. L. Shrimali):** (a) Yes, Sir. In spite of some increase in the percentage of literacy in the last decade, the actual number of illiterates has increased by about three crores, owing to an increase of about 8 crores in the total population during the same period.

(b) The main programme adopted by Government to liquidate mass illiteracy is the expansion of primary education and the introduction of compulsory education.

### Fees Charged from Students for General Knowledge and other Tests

554. Shri Buta Singh: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the fees are charged from the students for conducting General Knowledge and other tests|competitions by private agencies|associations under the Directorate of Education, Delhi;

(b) If so, whether Government have permitted such fees to be charged;

(c) whether any case has been reported to Government to this effect; and

(d) the steps taken or proposed to be taken by Government in the matter?